IN THE SUPREME COURT OF INDIA

CRIMINAL ORIGINAL JURISDICTION

I.A. No. 129098/2021

ΙN

TRANSFER PETITION (CRIMINAL) NO.65-66 OF 2021

PREETI ALOK SINGH

Petitioner(s)

VERSUS

ALOK ANIL SINGH & ORS.

Respondent(s)

<u>O R D E R</u>

I.A. No. 129098 of 2021 is an application seeking withdrawal of the above-mentioned Transfer Petitions, supported by an affidavit of the petitioner for the facts stated in the application.

Accordingly, I.A. No. 129098 of 2021 is allowed and the Transfer Petitions stand dismissed as withdrawn.

. [VIKRAM NATH]

NEW DELHI; NOVEMBER 18, 2021